

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

CSA No.20/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Viva Composite Panel Pvt Ltd

SECTION OF THE COMPANIES ACT: 230-232

ORDER

CSA No. 20/230-232/NCLT/MB/MAH/2018

At request of the Petitioner Counsel, list this matter on 14.2.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)